

(4)

O.A. No. 460/00

15/9/00

Hon. Mr. S.K.D. Nagri, JM.

Shri Rakesh Varma learned counsel
for the applicant is on adjournment
Shri Prashant Mathur for the respondents
list this case on 27/10/00 for hearing.
The interim order to continue
till the next date.

JM.

(M) 27.10.2000

Hon^r Mr. Rafiq Uddin, JM

Shri R. Varma for the applicant
has sought adjournment on the ground
of illness. None for the Respondent.

List for hearing on 12.12.2000.

Interim order will continue till
next date.

JM

kkc

ck
R.D. not filed
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